

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016
CA No. 101/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


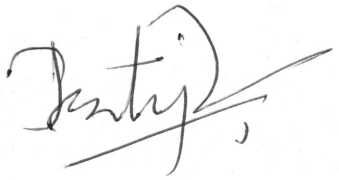
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Mr. Prabhakar Jindal & ors.

V/s.

M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	S. K. Batekar	CS in practice for Applicants/ petitioners	
2	Pratyush Ranjan	Respondent VB Hearing 16.02.2017	

ORDER

CA No. 101/16 in T.C.P No. 11/397-398/CLB/MB/C.G./2016

1. The Learned Representatives of both the sides are present.
2. At the request of the parties adjourned to 16.02.2017 for final hearing.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Dated : 01.02.2017.